

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1812
ANSWERED ON:01.12.2009
BENEFICIARIES OF LOAN WAIVER SCHEME
Lal Shri Kirodi

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the farmers whose loans have been waived under the loan waiver scheme;
- (b) the amount provided by the Union Government under the said scheme;
- (c) whether a large number of farmers have not benefitted from the scheme;
- (d) if so, the reasons therefor; and
- (e) the corrective steps likely to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (e): As per the provisional figures, a total of 3.01 crore small and marginal farmers and 0.68 crore `other farmers` have benefited from the Agriculture Debt Waiver and Debt Relief Scheme, 2008 involving debt waiver and debt relief of Rs.65,318.33 crore. Against this, Government is making disbursement of funds to the lending institutions in a phased manner as per the following schedule:

(Rs.in Crore)

| Year | Amount |
|---------|--------|
| 2008-09 | 25,000 |
| 2009-10 | 15,000 |
| 2010-11 | 12,000 |
| 2011-12 | 8,000 |
| Total | 60,000 |

Accordingly, Government has already released Rs.40,000 crore and the balance reimbursable claims are scheduled to be released in July 2010 and July, 2011. Government has constituted a Task Force to look into the issue of a large number of farmers, who had taken loans from private money lenders, not being covered under the Agriculture Debt Waiver and Debt Relief Scheme, 2008.